

COURT NO. 32
THE HONOURABLE SRI JUSTICE PULLA KARTHIK

**To be heard on Friday the 16th day of October 2026 (AT 10:30 A.M. - HYBRID MODE) NOTE-For
Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -
<https://tshc.vconsol.com/login>**

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION</u>					
1	CC/4866/2026	Ramavath Sreenu, Vs A. Shanthi Kumari,	ANIRUDH SADHU		MANCHERIAL
2	CC/4877/2026	Smt. Asma Anjum Vs Smt. A. Kanthi Wesley, IAS	M BHARAT SHAH		NIZAMABAD
3	CC/5004/2026	B. Rajashekar Reddy Vs Sri. D. Devuja	CH RAVI KUMAR		SANGAREDDY
4	CC/5030/2026	Gorantla Raju, Vs Sri Sabyasachi Ghosh, IAS,	V. RAJESHWAR RAO		HYDERABAD
5	CC/5045/2026	J. Chennaiah Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		HYDERABAD
6	CC/5055/2026	Chenneboyna Lingaiah Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		KHAMMAM
7	CC/5102/2026	Manda Kezia Madhurima Joseph Vs Sri Badugu Saidulu	ALLIKA SURESH		HYDERABAD
8	CC/5127/2026	Inna Reddy M Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		WARANGAL
9	CC/5162/2026	Thota Ashray Yadav Vs Sri B.Sandeep Kumar	MOHD MOIN AHMED QUADRI		RANGA REDDY
10	CC/5163/2026	Thota Amruth Yadav Vs Sri B.Sandeep Kumar	MOHD MOIN AHMED QUADRI		RANGA REDDY
11	CC/5168/2026	M.Venkateshwara Rao Vs Sri Sandcep Kumar Sultania, I.A.S	M VASUDEVA RAO		KHAMMAM
12	CC/5188/2026	Thota Shiva Kumar Yadav Vs Sri B.Sandeep Kumar	MOHD MOIN AHMED QUADRI		RANGA REDDY
13	CC/5196/2026	Mr Chinta Ram Mohan Vs Sri Lokesh Kumar D.S., IAS	R S SRAVAN KUMAR		SANGAREDDY
<u>FOR ORDERS OF COURT</u>					
14	CC/23752/2026/(Filing No.)	N. Balavardhan Reddy Vs Shri D.S. Lokesh Kumar, IAS	P V KRISHNAIAH		NARAYANPET
15	CC/23793/2026/(Filing No.)	M Narsimulu	P V KRISHNAIAH		NARAYANPET

	ng No.)	Vs Shri D.S. Lokesh Kumar, IAS			T
16	CRP/51575/2026/(Filing No.)	P. Aruna Kumari, Vs Nambi Tirupathaiah (died)	KIRTHI TEJA KONDAVEETI		JOGULAMBA GADWAL
<u>ADMISSION (STAMPS AND REGISTRATION)</u>					
17	WP/35243/2026	Rizwana Begum , Vs The state of Telangana,	M/S JMS LAW FIRM ADVOCATES AND ASSOCIATES	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
18	WP/35245/2026	Smt MODHU RENUKA Vs The state of Telangana	M/S JMS LAW FIRM ADVOCATES AND ASSOCIATES	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
19	WP/35256/2026 IA 1/2026(Direction Petition)	Smt. Allu Vijaya, Vs The State of Telangana	METTU SHANKAR	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
20	WP/35299/2026 IA 1/2026(Direction Petition)	Mohammed Abdul Rahman Vs The State of Telangana	MOHAMMED SANAULLAH FARHAN	GP FOR STAMPS AND REGISTRATION	HYDERABAD
21	WP/35304/2026 IA 1/2026(Direction Petition)	Sudhakar Reddy Muvva Vs The State of Telangana,	S SRIDHAR	GP FOR STAMPS AND REGISTRATION	SANGAREDD Y
22	WP/35306/2026 IA 1/2026(Direction Petition)	Sri. Konka Chandrasekhara Rao Vs The State of Telangana	S SRIDHAR	GP FOR STAMPS AND REGISTRATION	SANGAREDD Y
23	WP/35310/2026 IA 1/2026(Direction Petition)	Poloju Madhusudhan Vs The State of Telangana	METTU SHANKAR	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
24	WP/35317/2026 IA 1/2026(Direction Petition)	Sri. Arumilli Ramakrishna Prasad, Vs The State of Telangana,	S SRIDHAR	GP FOR STAMPS AND REGISTRATION	SANGAREDD Y
25	WP/35343/2026 IA 1/2026(Direction Petition)	Thallpelli Rajamouli Vs The State of the Telangana	SHARAT CHANDRA A	GP FOR STAMPS AND REGISTRATION	HANUMAKON DA
26	WP/35377/2026 IA 1/2026(Direction Petition)	Mohammed Sayeeduddin Sabeel Vs The State of Telangana	ADIL PASHA SD ... TMP	GP FOR STAMPS AND REGISTRATION	HANUMAKON DA
27	WP/35390/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Bommagani Bikshamaiah, Vs The State of Telangana	D Y L N CHARYULU	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
28	WP/35400/2026 IA 1/2026(Direction Petition)	Shyam Vaddepally, Vs The State of Telangana,	RAMESH KADARI	GP FOR STAMPS AND REGISTRATION	SANGAREDD Y
29	WP/35449/2026 IA 1/2026(Stay Petition)	Damojipurapu Bharathi Vs The State of Telangana	SRINIVASA RAO PAPPU	GP FOR STAMPS AND REGISTRATION	HYDERABAD
30	WP/35490/2026 IA 1/2026(Direction Petition) IA 2/2026(Set Aside Abatement)	B. Praveen Kumar Vs The State of Telangana	GANDU RAVI	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
31	WP/35512/2026	Anthony Francis @ Sunil, Vs The state of Telangana,	M/S JMS LAW FIRM ADVOCATES AND ASSOCIATES	GP FOR STAMPS AND REGISTRATION	HYDERABAD

32	WP/35529/2026 IA 1/2026(Direction Petition)	Katta Rajavva, Vs The State Of Telangana,	ANUGANTI PRANEETH	GP FOR STAMPS AND REGISTRATION	JAGTIAL
33	WP/35533/2026 IA 1/2026(Suspension Petition)	Dama Sai Poorna Chowdary Vs The State of Telangana	KATIKA RAVINDER REDDY	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
34	WP/35583/2026 IA 1/2026(Direction Petition)	Armtec Machineries Bharth Private Limited Vs State of Telangana	MOHD MOIN AHMED QUADRI	GP FOR STAMPS AND REGISTRATION	SANGAREDD Y
35	WP/35585/2026 IA 1/2026(Direction Petition)	Venkatram Venkat Reddy Vs The State of Telangana	MOHD SUBHAN PASHA	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
36	WP/35618/2026 IA 1/2026(Direction Petition)	P. V. Venkat Rao Vs The State of Telangana,	P PANDU RANGA REDDY	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI

ADMISSION (MUNICIPAL ADMN.)

37	WP/35217/2026 IA 1/2026(Direction Petition)	Challa Venkatesh Naidu Vs The State of Telangana	L RAM SINGH	GP FOR MCPL ADMN URBAN DEV	HYDERABAD HCJ NOTE
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COURT NO. 32**THE HONOURABLE SRI JUSTICE PULLA KARTHIK****To be heard on Friday the 16th day of October 2026 (AFTER MOTION LIST)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR WITHDRAWAL</u>					
38	CRP/1993/2021 IA 1/2021(Stay Petition)	P.Srinivas Vs B.Rajaiah	RAPOLU BHASKAR		RANGA REDDY Letter dt 09-10- 2026 for withdrawal
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
39	WP/1755/2021 IA 1/2021(Suspension Petition) IA 1/2026(Additional Material Petition)	Kasakunta , Kasanagottu Nagaraju Vs The State of Telangana and 3 others	P SRIDHAR RAO	GP FOR MCPL ADMN URBAN DEV PASHAM MOHITH (SC WARANGAL MUNICIPAL CORP) (R3) PASHAM MOHITH (SC WARANGAL MUNICIPAL CORP) (R2) D V CHALAPATHI RAO (R4)	WARANGAL (C)
<u>FOR ORDERS</u>					
40	WP/35149/2021 IA 1/2021(Direction Petition)	Sri. Gadde Bhaskara Rao Vs The State of Telangana	S GANESH	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R4) M A K MUKHEED (SC FOR GHMC) (R2) K RAVI MAHENDER (SC FOR GHMC) (R3)	RANGA REDDY (C)
41	CC/3136/2025 WP/24540/2025	Dr. K. Rakesh, Vs Smt. Christina Z. Chogthu, I.A.S.,	G SATYANARAYANA YADAV	GP FOR SERVICES I	HYDERABAD RR 1 to 3 notice served. (C)
42	WP/24540/2025 IA 1/2025(Suspension Petition) IA 2/2025(Vacate Stay Petition)	DR. K. RAKESH Vs THE STATE OF TELANGANA	G SATYANARAYANA YADAV	GP FOR SERVICES I	HYDERABAD
<u>FOR ADMISSION</u>					
43	WP/28505/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition)	M/s. Parthasarathi Real Estate and Constructions Vs The State of Telangana	NARENDAR JALLI	GP FOR STAMPS AND REGISTRATION BOGGULA RAMAKRISHNA REDDY (R4) BOGGULA RAMAKRISHNA REDDY (R5) BOGGULA RAMAKRISHNA REDDY (R6) N KURUMURTHY (R8) BOGGULA RAMAKRISHNA REDDY (R7)	RANGA REDDY
44	WP/31821/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	Arvind Nagar Plot Owners Association Vs The State of Telangana	C HANUMANTHA RAO	GP FOR GENERAL ADMINISTRATION GP FOR HOME (R6) GP FOR MCPL ADMN URBAN DEV (R3) GP FOR STAMPS AND REGISTRATION (R2) V NARASIMHA GOUD(SC FOR HMDA) (R4)	RANGA REDDY
45	WP/33358/2026	Godhana Andalu, Vs The state of Telangana,	M/S JMS LAW FIRM ADVOCATES AND ASSOCIATES	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI

46	WP/34235/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Jadala Madhukar Vs The State of Telangana	DEMULA SURESH	GP FOR STAMPS AND REGISTRATION K MOHAN	RANGA REDDY
47	WP/34733/2026 IA 1/2026(Direction Petition) IA 2/2026(Additional Material Petition)	Sri. Choppalli Nageswar Rao Vs The State of Telangana	K S SUNEEL	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
48	WP/34768/2026 IA 1/2026(Direction Petition)	Ayanapurapu Sri Hari Krishna Bhaskara Pandu Ranga Vittal Rao Vs The State of Telangana	SATYANARAYANA DHARMAPURI	GP FOR STAMPS AND REGISTRATION GUNDLAPALLI V S S S SRUTHI (R5) GUNDLAPALLI V S S S SRUTHI (R6)	HYDERABAD
49	WP/34786/2026 IA 1/2026(Direction Petition)	Dharavath Balaram, Vs The State of Telangana.	JAVID ALI KHAN	GP FOR STAMPS AND REGISTRATION MUKKERA SAHITHI SRI KAVYA (R4)	KARIMNAGAR
50	WP/34807/2026 IA 1/2026(Direction Petition)	Sri Rajesh Pulugujju, Vs The State of Telangana,	K S SUNEEL	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
51	WP/34855/2026 IA 1/2026(Direction Petition)	Maram Sreenivasa Rao, Vs The State of Telangana,	I V RADHAKRISHNA MURTHY	GP FOR REVENUE	HYDERABAD
52	WP/34956/2026 IA 1/2026(Direction Petition) IA 2/2026(Additional Material Petition)	Smt. Vadarevu Naga Venkata Padmavathi Vs The State of Telangana	K S SUNEEL	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
53	WP/35331/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Dilli. Jangaiah Vs The State of Telangana	N NAVEEN KUMAR	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R2) KIRAN KUMAR GATTU (R9)	RANGA REDDY

FOR DISMISSAL

54	WP/11289/2021 IA 1/2021(Direction Petition) IA 2/2021(Implead Petition)	Thakur Shivpal Singh Vs The State of Telangana and 5 others	G ESWARAI AH	MIDDE ARUN KUMAR (SC FOR GHMC) GP FOR HOME (R5) K SIDDHARTH RAO (R3) DAMODAR MUNDRA GP FOR ENDOWMENTS (R4) N ASHOK KUMAR (R2) GP FOR REVENUE (R6)	HYDERABAD
55	WP/11971/2021 IA 1/2021(Direction Petition)	Mrs. V Padmaja Rani Vs The State of Telangana	A GOPALA KRISHNA	GP FOR MCPL ADMN URBAN DEV PASHAM KRISHNA REDDY (R4) MOHD ABDUL WAJID (R5) MIDDE ARUN KUMAR (SC FOR GHMC) (R2)	HYDERABAD
56	WP/12231/2021 IA 1/2021(Direction Petition)	ORLA NIKHILESH REDDY Vs THE STATE OF TELANGANA	GOVARDHAN REDDY JOUNDLA	GP FOR MCPL ADMN URBAN DEV POLICE VENKAT REDDY (R15) POLICE VENKAT REDDY (R18) POLICE VENKAT REDDY (R6) SRINIVASA RAO PACHWA (R2)	RANGA REDDY
57	WP/14592/2021 IA 1/2021(Direction Petition)	Tummala Srinivas Reddy Vs The State of Telangana and 2 Others	SRINIVAS REDDY BALAKISTI	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2)	RANGA REDDY

58	CC/734/2025	Mr. Shaik Sohel Vs E. Naveen Nicholas IAS	DEVULAPALLI BRAHMAM	P S RAJASEKHAR (SC FOR TGPSC) B CHANDRA SHEKHAR (R3)	YADADRI BHUVANAGIRI RR 1 to 3 notice served.
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FOR APPEARANCE

59	CC/2154/2022 IA 1/2023(Dispense with Petition) IA 2/2023(Dispense with Petition) IA 3/2023(Miscellaneous Petition) IA 4/2023(Dispense with Petition) IA 5/2023(Dispense with Petition) IA 6/2023(Dispense with Petition) IA 7/2023(Dispense with Petition) WP/18899/2021	Shrihan Properties LLP Vs Sri Lokesh Kumar D.S., IAS	DIDA VIJAYA KUMAR	MIDDE ARUN KUMAR (SC FOR GHMC) V NARASIMHA GOUD(SC FOR HMDA) (R2) GP FOR MCPL ADMN URBAN DEV GP FOR MCPL ADMN URBAN DEV (R4)	HYDERABAD Order dt.05.06.2023 The Chief Secretary, State of Telangana, Secretariat, Hyderabad. notice sent through Spl. Messenger. Arvind Kumar, IAS, Special Chief Secretary to Government, Municipal Administration and Urban Development Department and Metropolitan Commissioner HMDA, 640, AC Guards, MA and UD Campus, DTCP Building, Ground floor, Opp PTI Building, Hyderabad. Notice sent through Spl. Messenger. Sri Arvind Kumar, IAS, Special Chief Secretary to Government, Municipal Administration and Urban Development Department and Metropolitan Commissioner, Swarna Jayanthi Complex, Sanjeeva Reddy Nagar, Srinivas Nagar, Ameerpet, Hyderabad. Notice sent through Spl.Messenger .
60	WP/18899/2021 IA 1/2023(Extension Petition)	SHRIHAN PROPERTIES LLP Vs GREATER HYDERABAD MUNICIPAL CORPORATION	DIDA VIJAYA KUMAR	PASHAM KRISHNA REDDY(SC FOR GHMC 1 2 3 4) THE ADVOCATE GENERAL (R1) Y RAMA RAO(SC FOR HMDA) (R2)	-
61	CC/690/2025	R.Siddappa Vs Shri Dana Kishore, IAS,	P RAGHAVENDRA REDDY	GP FOR SERVICES I G NARAYANA (SC FOR SRVCE MATERS OF GHMC AND AGRI MRKT COMTY) (R4) ADDL ADVOCATE GENERAL (R2) ADDL ADVOCATE GENERAL (R6)	HYDERABAD ORDER DT 3/8/2026 SR) NOTICE SENT BY SPAD NOT YET RETURNED

FOR BEING MENTIONED

62	WP/28466/2026 IA 2/2026(For Being Mentioned)	Karantothu Vijaya Vs The State of Telangana	N ANULA	GP FOR STAMPS AND REGISTRATION	YADADRI BHUVANAGIRI Court Slip
63	WP/31491/2026 IA 2/2026(For Being Mentioned) IA 3/2026(Amendment Petition)	G. Prasanna Kumar Vs The State Of Telangana	NIDGUNDE SANTOSH REDDY	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI Court Slip
64	WP/31513/2026 IA 2/2026(For Being Mentioned) IA 3/2026(Amendment Petition)	G. Prasanna Kumar Vs The State Of Telangana	NIDGUNDE SANTOSH REDDY	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI Court Slip

FOR EXTENSION OF INTERIM ORDERS

65	CRP/2631/2023 IA 1/2023(Suspension Petition)	K. Chandra Shekar Reddy Vs The Commissioner	MAHESH RAJE	R RANGANATHAN (R2) K VIJAYA MOHAN (R3)	MAHABUBNA GAR R-1 SERVED AS PER VIDE MEMO USR NO. 100474/2023. RR-2 APP BY R.RANGANAT HAM (ADV). R3-APP BY K.VIJAY MOHAN ADVOCATE. AS PER MEMO FILED TRACK REPORT VIDE USR NO.100474/23.
66	CRP/1241/2024 IA 1/2024(Stay Petition) IA 3/2024(Extension Petition)	Chinna Venkatamma Vs Narsamma	L HARISH	J SURESH BABU	NARAYANPET SR- APP BY M/S. J.SURESH BABU ADVOCATE.
67	CRP/1407/2024 IA 1/2024(Stay Petition)	Smt.Hajeera Afreen Rafeeq Vs Mohammed Abdul Rafeeq	SRINIVAS POLAVARAPU	K JAYASREE MR MOHD ABDUL HAI (R2)	MEDCHAL- MALKAJGIRI RR-1 AND 2 APP BY M/S MOHD ABDUL HAI (CAVEATER) RR-3 TO 6 ARE NOT NECESSARY PARTY VIDE C.T. PROOF OF SERVICE NOT FILED.
68	CRP/3537/2024 IA 1/2024(Stay Petition)	Yellu Venkat Ram Reddy Vs Ragishetty Pentaiah	M S ACHYUTH BHARTHWAJ	G ANANDAM	SIDDIPET SR-APP BY G.ANANDAM ADVOCATE.C AVEATOR.

69	CRP/3558/2024 IA 1/2024(Stay Petition)	Gottam Tirumala Reddy Vs Gottam Tulas	NAGABHUSHANAM D	M PRATAP SINGH	HYDERABAD SR APP BY M/S. M. PRATAP SINGH, ADVOCATE. MEMO PROOF OF SERVICE FILED VIDE USR.NO. 118875/2024.
70	CRP/4177/2024 IA 1/2024(Stay Petition) CRP/4178/2024	Sri. K. V. Ramana Reddy Vs Mr. K.V. Ramana Reddy	K RAGHAVA RAMANA	M V SUBBA REDDY (R2)	HYDERABAD SR-APP BY M.V.SUBBA REDDY ADV 5950.
71	CRP/4178/2024 IA 1/2024(Stay Petition)	SRI. K. V. RAMANA REDDY Vs SRI. T. MALLIKARJUNA REDDY	K RAGHAVA RAMANA	M V SUBBA REDDY	HYDERABAD SR-APP BY M.V SUBBA REDDY ADV 5950.
72	CRP/586/2025 IA 1/2025(Stay Petition)	Tanveer Fathima, Vs Nazeema,	RAMACHANDAR RAO VEMUGANTI	CHINTHALAPHANI AVANI REDDY	PEDDAPALLI SR -app
73	CRP/1256/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition)	Smt. B.Lalitha Devi, Vs Lakshman (since deceased)	S KESHA RAO	SRILATHA PALAKURTHI NARENDAR JALLI NARENDAR JALLI (R2)	SANGAREDD Y SRILATHA PALAKURTHI, COUNSEL FOR R2
74	CRP/1755/2025 IA 1/2025(Stay Petition) IA 1/2026(Extension Petition) IA 2/2026(Extension Petition)	S. Venkatagiri Vs S. Raghunandha Chary	AYYAGARI JAYASHREE		MEDCHAL- MALKAJGIRI R1 RETURNED UNSERVED, ADDRESSEE LEFT, RR 2 TO 4 RETURNED UNSERVED, NO SUCH PERSON IN THE ADDRESS, R-5: Notice served as per Computer verification. MEMO FILED VIDE USR NOS. 78379, 121653/2025 COURT SLIP
75	CRP/2366/2025 IA 1/2025(Stay Petition)	V Sudershan Reddy Vs Mrs. Prashanthi	ASHOK REDDY KANATHALA	CVLN MURTHY	RANGA REDDY R1 APP BY M/S. CVLN MURTHY, ADVOCATE. R2 TO R5 ARE NOT NECESSARY PARTIES VIDE C.T. MEMO PROOF OF SERVICE FILED VIDE USR.NO. 90156/2025.

76	CRP/3077/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition) CRP/3157/2025	Iska Sunil Kumar Vs S. Ravichandra Reddy	E SREENIVASA RAO	DAMODAR MUNDRA	HYDERABAD SR APP BY M/S. DAMODAR MUNDRA, ADVOCATE. MEMO FILED VIDE USR.NO. 115216/2025.
77	CRP/3157/2025	ISKA SUNIL KUMAR Vs S. RAVICHANDRA REDDY	E SREENIVASA RAO	DAMODAR MUNDRA	HYDERABAD SR-APP
78	CRP/3660/2025 IA 1/2025(Stay Petition) IA 1/2026(Extension Petition)	B. Narsimha Reddy Vs B. Madhusudhan Reddy	L VENKATESHWAR RAO	D JAGADESHWAR RAO	SANGAREDD Y Court Slip
79	CRP/3684/2025	Mohammad Qamar Vs M/s. Maheswari Sai Krishna Chits and Finance	KONDADI AJAY KUMAR	PALTHIYA VIVEK KUMAR NAIK	NIZAMABAD R1 App., RR 2,3 NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.
80	CRP/4024/2025 IA 1/2025(Stay Petition) IA 2/2025(Implead Petition)	Sri Sai Educational Society, @ Sri Sai Educational Society Kodad Vs Members of Sri Sai Educational Society @ Sri Sai Educational Society, Kodad	K.NARSIMHA REDDY	T S ANIRUDH REDDY HAMSINI DURVASULA (R13) PASHAM MOHITH (R7) HAMSINI DURVASULA (R5) PASHAM MOHITH SRINIVAS KAVALI (R4) SHYAM S AGRAWAL (R6) HAMSINI DURVASULA (R11)	SURYAPET RR 1 to 3 APP. BY, RR 4, 8 TO 10, 12 APP. BY K. SRINIVAS, ADVOCATE, R6 APP. BY SHYAM S AGRAWAL, ADVOCATE, RR 5,11,13 APP. BY D. HAMSINI, ADVOCATE, R7 APP. BY PASHAM MOHITH, ADVOCATE
81	CRP/4643/2025 IA 1/2025(Stay Petition)	Mrs. Salvaru Leela Vs Mrs. Salvaru Laxmi	M S ACHYUTH BHARTHWAJ	UMA DEVI NAMA	SIDDIPET RR 1, 2 APP. BY
82	CRP/2765/2026 IA 1/2026(Stay Petition)	Sri B.Jagan Mohan Rao Vs Sri. C. Amarendranath	V M M CHARY		MAHABUBNA GAR RR 1, 2 SERVED AS PER VIDE MEMO USR NO. 127957/2026

FOR ORDERS

83	CC/1135/2024 WP/34973/2023	R. Triambakeshwar Vs Sri. M.Dana Kishore	M V S SAI KUMAR	GP FOR SERVICES II	PEDDAPALLI (C)
84	WP/34973/2023 IA 1/2023(Direction Petition) IA 1/2025(Extension Petition)	R. TRIAMBAKESHWAR Vs THE STATE OF TELANGANA	M V S SAI KUMAR	GP FOR SERVICES I	-
85	CC/644/2025	V. Raj Kumar Vs Sri Sandeep Kumar Sultania	RAMESH BABU VISHWANATHULA	SRINIVASA SRIKANTH (SC FOR TG GENCO)	HYDERABAD

FOR COMPLIANCE

86	CC/2290/2025	Sangepu Premala Vs Smt. Khusboo Gupta, IAS	S GOPAL RAO	GP FOR SERVICES I	ADILABAD SR notice sent through DJ, Adilabad district by speed post and by RPAD not yet returned.
87	CC/3124/2025	B.Jagjeevan Rao, Vs Sri Sandeep Kumar Sultania, IAS	CHEKURI JYOTSNA DEVI	K BALAKRISHNA (R4) GP FOR SERVICES III (R2)	NIZAMABAD RR 1&4) Notice served R2) NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, HYD BYSPEED POST NOT YET RETURNED R3) NOTICE SENT THROUGH 1st ADDITIONAL DIST JUDGE, CITY CIVIL COURT, SECUNDERA BAD BY SPEED POST NOT YET RETURNED
88	CC/4350/2025 IA 3/2026(Implead Petition)	P. Rajaiah Vs Sri Koya Sree Harsha, I.A.S.	A MALAHAR RAO	GP FOR SERVICES III	PEDDAPALLI oRDER DT 12/6/26 SR) Notice sent by Speed Post Notice sent to the Commissioner of Police Peddapalli District by SPAD Bailable warrant sent not yet executed
89	CC/37/2026	Dr. T Vinay Kumar Vs Dr. Ajay Kumar	C SAI REDDY	M P K ADITYA (SC TVVP)	HYDERABAD SR) Notice served
90	CC/1317/2026	D. Yadagiri Vs Sri Sandeep Kumar Sultania, IAS,	MAINAMPATI SATHVIK REDDY	GP FOR SERVICES III	SANGAREDDY
91	CC/1757/2026	Matla Kumar Vs Dr. Yogita Rana, IAS	KALIDAS VAMSHIKRISHNA	GP FOR SERVICES I	KARIMNAGAR
92	CC/3606/2026	Kandi Saroja Vs Dr. Christina Z. Chongthu, IAS	GURRAM SRINIVAS	GP FOR SERVICES I (R2)	YADADRI BHUVANAGIRI
93	CC/3670/2026	Veerla Kalavathi Vs Sri C.Narayan Reddy IAS	M SRIKANTH	GP FOR SERVICES I	HYDERABAD

FOR ADMISSION (CRP MATTERS)

94	CRP/4033/2024 IA 1/2024(Stay Petition) IA 2/2024(Suspension Petition) IA 1/2025(Direction Petition)	Mr. Mallampally Bharat Sharma @ Mallampally Bharat Kumar Vs Smt. M. Srirmani,	M V MANI SEKHAR	N MANGA SHREE	RANGA REDDY R1 AND R2 APP, R2 BEING MINOR, REP BY NATURAL MOTHER R1.
95	CRP/1558/2025 IA 1/2025(Stay Petition)	Abdul Tauffiq Vs B. Amar Yadav	KOPPULA GOPAL	S KESHAVA RAO	HYDERABAD R1 TO R3 APP BY S KESHAVA RAO R4 NOTICE RETURNED AS PER TAPPAL RETURNED ENVELOP
96	CRP/1515/2026 IA 1/2026(Stay Petition)	Kethavath Shantha Vs Reddy Reddy Narsimha Reddy	RAMES YADAV AYELABOYENA	G RAJESHWAR RAO M DURGA PRASAD (R2) M DURGA PRASAD (R3)	MAHABUBNA GAR RR- 1TO 3APP BY M/S M.DURGA PRASAD.ADV , RR- 4 & 5 NOTICE SENT NOT YET RETURNED, MEMO FILED DTD.18/6/26
97	CRP/1934/2026 IA 1/2026(Stay Petition)	Smt. Laxmi Devi Vs Shyam Sundar	MOHD RAFIQ	V V N K SARATH SARAN	JOGULAMBA GADWAL SR APP BY M/S. VVVK SARATH SARAN (17335) MEMO FILED VIDE USR NO. 90004/26
98	CRP/2392/2026 IA 1/2026(Stay Petition)	A. SHESHAGIRI RAO (DIED PER LRS) Vs A. HANUMANTHU RAO	A SANJEEVA REDDY		MAHABUBNA GAR Court Slip
99	CRP/2421/2026 IA 1/2026(Direction Petition)	Buredipally Yadaiah, Vs Smt. Emmadi Pushpalatha,	AKKAM ESHWAR		MAHABUBNA GAR SR SERVED AS PER VIDE MEMO USR NO.104931/20 26
100	CRP/2481/2026 IA 1/2026(Direction Petition)	Buredipally Yadaiah, Vs Smt. Emmadi Pushpalatha,	AKKAM ESHWAR		MAHABUBNA GAR R1 SERVED VIDE MEMO USR NO. 104930/2026, RR 2 TO 7 ARE NOT NECESSARY PARTIES VIDE CT,
101	CRP/3082/2026 IA 1/2026(Direction Petition) IA 2/2026(Suspension Petition)	Mr. Bingi Bajaranna Vs The Additional Collector (REVENUE)	NARSIMHULU	GP FOR REVENUE	JOGULAMBA GADWAL

102	CRP/3171/2026 IA 1/2026(Suspension Petition)	Ramachandra Reddy Vs Venkat Reddy	M DAMODAR REDDY		JOGULAMBA GADWAL
ADMISSION					
103	CC/821/2019 WP/7526/2019 WP/10526/2019	Mohd. Hasan Vs Sri M. Dana Kishore, I.A.S.,	MOHD GULAM RASOOL	PASHAM KRISHNA REDDY (R4) PASHAM KRISHNA REDDY (R5) PASHAM KRISHNA REDDY (R3) PASHAM KRISHNA REDDY (R6) MIDDE ARUN KUMAR (SC FOR GHMC) (R2)	HYDERABAD RR 3 TO 6 NOTICE SENT RETD.UNSER VED TRANSFERRE D.
104	WP/7526/2019 IA 1/2019(Direction Petition) IA 2/2019(Vacate Stay Petition)	MOHD. HASAN Vs THE STATE OF TELANGANA	MOHD GULAM RASOOL	GP FOR MCPL ADMN URBAN DEV K SIDDHARTH RAO (R2) MEHERCHAND NORI (R5) PRATAP NARAYAN SANGHI T SUDHAKAR REDDY(SC FOR HMWSSB) (R4)	HYDERABAD AT 2:15 PM M/s.PRATAP NARAYAN SANGHI
105	WP/10526/2019 IA 1/2019(Stay Petition) IA 2/2019(Vacate Stay Petition)	MD.AHMED ALI Vs THE STATE OF TELANGANA	AVADESH NARAYAN SANGHI	GP FOR MCPL ADMN URBAN DEV L VENKATESHWAR RAO SC FOR GHMC (R2) MOHD GULAM RASOOL (R4) L VENKATESHWAR RAO SC FOR GHMC	HYDERABAD ::
106	CC/511/2020	Abdul Mateen Vs Sri Malleshwar,	A NAJEEB KHAN	PASHAM KRISHNA REDDY	HYDERABAD SR NOTICE SERVED.
107	CC/1658/2023 IA 1/2023(Direction Petition)	Ranveer Singh Vs D. S. Lokesh Kumar (I.A.S)	ZULFAQUAR ALAM	K SIDDHARTH RAO MIDDE ARUN KUMAR (SC FOR GHMC) (R4) MIDDE ARUN KUMAR (SC FOR GHMC) (R2)	HYDERABAD Order dt 1/9/26 RR-1 to 5) Notice sent by SPAD not yet returned
108	CC/362/2024 IA 1/2024(Direction Petition) IA 1/2026(Amendment Petition)	Smt.S. Jayanthi Vs Sri. D Ronald Rose, I.A.S.	P.RAMESH BABU	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) M DHANANJAY REDDY (SC FOR GHMC) (R2)	HYDERABAD R 1 notice served. R 2 notice sent through Chief Judge, city civil court, hyderabad and by RPAD not yet returned served.
109	CC/1518/2024	Malka Rajeshwar Rao, Vs Sri, N.Sridhar, IAS,	NAYAKAWADI RAMESH	GP FOR SERVICES III	KARIMNAGAR R2 Notice sent by Speed Post not yet ret'd.
110	CC/716/2025 WP/4575/2022	Md. Jaffar Vs Sri Ahmad Nadeem, IAS	GUNDRATI RAMAN GOUD	ADDL ADVOCATE GENERAL GP FOR SERVICES I (R2) GP FOR SERVICES III (R3)	NIZAMABAD
111	WP/4575/2022 IA 1/2025(Dispense with Petition) IA 2/2025(Review Petition)	MD. JAFFAR Vs THE STATE OF TELANGANA	ADDL ADVOCATE GENERAL	GP FOR SERVICES I	-
112	CC/1396/2025 IA 1/2025(Direction Petition)	G Balasubramanyam Vs Dr B V R Mohan Reddy	DR K LAKSHMI NARASIMHA		HANUMAKON DA

113	CC/3543/2025	P.Chandrasekhar Reddy Vs Dr.Yogitha Rana, IAS,	SARASANI RAHUL REDDY		NAGARKURNOOL R-1 & 2) Notice sent through chief Judge, city civil court, hyderabad, by spl.messenger and by SPAD not yet returned
114	CC/1213/2026	G Jessie Vanaja Vs Sri Sandeep Kumar Sultania, IAS	NAGA MADHAVI KONDURI	GP FOR SERVICES III	KARIMNAGAR RR-1 to 3) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by SPAD not yet returned R4) Notice sent through District Judge, Karimnagar District by Speed post not yet returned
115	CC/1311/2026 IA 1/2026(Direction Petition)	Charkala Linganna, Vs Sri C.V.Anand, IPS	G RAJKUMAR	Government Pleader for Services (Home)	HYDERABAD SR) Notice served
116	CC/1980/2026	M. Bhadriya Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	GP FOR SERVICES III	MAHABUBNAGAR
117	CC/3036/2026	Sri. Yakkali Sai Santosh Vs Sri. C. Narayana Reddy, IAS.	S SRIDHAR	GP FOR REVENUE GP FOR STAMPS AND REGISTRATION (R3) GP FOR STAMPS AND REGISTRATION (R2)	RANGA REDDY
118	CC/3066/2026	Mr.Mohammed Younus Khan Vs Sri. C. Narayana Reddy, IAS.	S SRIDHAR	GP FOR REVENUE GP FOR STAMPS AND REGISTRATION (R3) GP FOR STAMPS AND REGISTRATION (R2)	RANGA REDDY
119	CC/3067/2026 IA 1/2026(Leave Petition)	Mr.Mohammed Younus Khan Vs Sri. C. Narayana Reddy, IAS.	S SRIDHAR	GP FOR REVENUE GP FOR STAMPS AND REGISTRATION (R2)	RANGA REDDY
120	CC/3123/2026	Sri Uday Kumar Mor, Vs Sri M.Raghunandan Rao,	M/S LEX ARJAVA LLP	GP FOR REVENUE (R2) GP FOR STAMPS AND REGISTRATION (R4)	RANGA REDDY
121	CC/3285/2026 IA 1/2026(Direction Petition)	M/s Sree Raja Rajeshwara Educational Society Vs Mr. Mohammed Intiazuddin	AYYAGARI JAYASHREE		KARIMNAGAR
122	CC/3588/2026	K.Manmadhu Vs Smt. Shika Goel, IPS	G UMA RANI	Government Pleader for Services (Home)	HYDERABAD
123	CC/3900/2026	Kaithi Srinivas Reddy Vs D.Jyothi	GANDYADAPU RAJESHAM	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
124	CC/3944/2026	Maurya Chandra Pydah Vs E. Raja Sekhar Reddy	N NIYATHA	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R3)	RANGA REDDY

125	CC/4137/2026 IA 1/2026(DELETION PETITION)	Soma Ramu Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	SRINIVASA SRIKANTH (SC FOR TG TRANSCO) (R3) K UDAYA SRI (R4)	SURYAPET
126	CC/4273/2026	Sri. Mogulla Nanditha Vs Dr.G.Anveshitha	M PRAVEENA		RANGA REDDY
127	CC/4298/2026	Patel Rajitha Reddy Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		YADADRI BHUVANAGIRI
128	CC/4300/2026	Karendla Rajireddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		SIDDIPET
129	CC/4320/2026	G. Venkateshwarlu Vs Sri Sabyasachi Ghosh, IAS	ARVIND KUMAR KATA	GP FOR SERVICES III	NAGARKURN OOL
130	CC/4321/2026	Sri Mogulla Sudhakar Reddy Vs Dr.G.Anveshitha	M PRAVEENA		RANGA REDDY
131	CC/4356/2026	Mrs. Salma Tabassum Vs Sri C.Narayana Reddy, IAS	SRIKANTH KAVETI	GP FOR REVENUE	RANGA REDDY
132	CC/4358/2026	Ashish Vijay Munge Vs Sri C.Narayana Reddy, IAS	SRIKANTH KAVETI	GP FOR REVENUE	RANGA REDDY
133	CC/4367/2026	Sri. Borkute Pentu Vs Smt. K. Haritha IAS	BOKARO LOKESHWAR REDDY	GP FOR SERVICES I	KUMURAM BHEEM ASIFABAD
134	CC/4373/2026	M.CHINNA BABU Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	GP FOR SERVICES III	KHAMMAM
135	CC/4448/2026	Nazeer Mohiuddin Vs Sri Tajuddin	S GANESH RAO	GP FOR STAMPS AND REGISTRATION	SIDDIPET
136	CC/4489/2026	Lab Express Inc Vs Sri C. Narayana Reddy, I.A.S	SHIREEN SETHNA BARIA	GP FOR REVENUE	HYDERABAD SR) Notice served
137	CC/4535/2026	CMG Holdings Pvt Ltd Vs Mr.Rajeev Gandhi Hanmanthu	R SUSHANTH REDDY	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
138	CC/4571/2026	S. Dasharatha Vs Sri Gowtham, I.A.S	V JAGAPATHI		HYDERABAD
139	CC/4586/2026	C.Ramakrishna Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		NARAYANPET

INTERLOCUTORY

140	CRP/194/2022 IA 1/2026(Re-Open Petition)	Jeenukunta Pochamma (DIED) Vs Bantu Sangaiah	YOGESH KUMAR HEROOR	YADAI AH JETTI	RANGA REDDY RR 1TO5 NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR NO:36974/22 PETITIONER COUNSEL SENT NOTICE TO RESPONDEN TS WERE SERVED THE ONLINE ACKNOWLED GMENT FILED. R1 Served Wide Memo USR No.36974/22 RA 2 to 5 App. by Yadaiah Jetti - Advocate. R1 BANTU SANGAIAH R2 BANTU BABU RAO R3 BANTU SRINIVAS R4 BANTU EASWARAIAH R5 BANTU RAJU
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